

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD

....

Registration T.A. No. 1190 of 1986
(Arising out of O.S. 2081 of 1985)

M.N. Tandon and others ... Plaintiffs-Applicants

vs

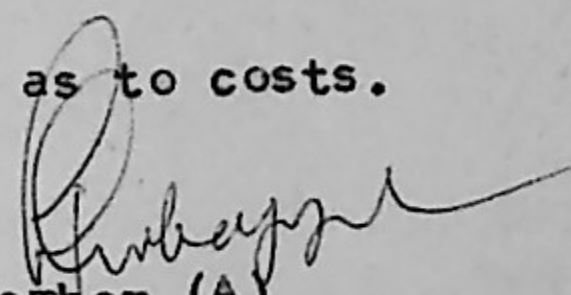
Union of India and ors ... Defendants-Respondents

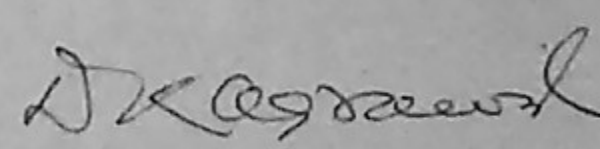
Hon' Mr D.K. Agrawal, J.M.

Hon' Mr K. Chayya, A.M.

(By Hon' Mr D.K. Agrawal, J.M.)

None appears for the Plaintiffs despite notice.
Shri Lalji Sinha learned Counsel for the Defendants is
present, and he states that the above mentioned suit
has become infructuous, because, the relief claimed
by the plaintiffs has already been given to them.
The suit is dismissed for want of prosecution, without
any order as to costs.


Member (A)


Member (J)

(sns)

July 2, 1990